

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-50/2000/4072_1A

From :- Shri Kaushik Kumar Sharma,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Nirmali Talukdar,
Principal Judge, Family Court No. III,
Kamrup (M), Guwahati.

Dated Guwahati, the 7th September, 2021.

Sub:- **Casual leave.**

Ref:- Letter No.FCK3/2/14/PJ/180/21, dtd. 06.09.2021

Madam,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 06.09.2021**, has been granted.

Yours faithfully,

sd.

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-50/2000/4073 dated 7.9.2021
Copy to.

✓ 1. The Project Manager, Gauhati High Court.

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08/9/21

JT.REGISTRAR (VIGILANCE)